

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2025
ANSWERED ON:08.03.2000
INTRODUCE BILL ON AGRICULTURE WORKERS
HANNAN MOLLAH;LAKSHMAN CHANDRA SETH

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government have decided to introduce Comprehensive Central Legislature on agricultural workers;
- (b) if so, the salient features thereof; and
- (c) the time by which it is likely to be introduced?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (c): Yes, Sir. A proposal to enact a comprehensive legislation for agricultural workers is under consideration of the Government. It includes provision for regulating the working conditions, working hours, minimum harvesting wages, speedy dispute resolution, security of employment and creation of a Welfare Fund for providing certain welfare/social security measures including health, maternity benefit, old age pension, children's education, housing etc. to these workers. As it is the endeavour of the Government to reach a consensus on the matter, a conference of the State Labour Ministers was again held on 18.1.2000 in New Delhi when views of the State Governments were obtained. The proposal is being re-examined on the basis of the views/comments of the State Governments.